

**BEFORE NATIONAL GREEN TRIBUNAL  
SOUTHERN BRANCH AT CHENNAI  
ORIGINAL APPLICATION NO. 9 OF 2022**

**IN THE MATTER OF:**

**Pisati Indra Reddy & Anr**

**... Applicant**

**Versus**

**Union Of India & Ors**

**... Respondents**

**AFFIDAVIT**

I, Pisati Indra Reddy, W/o Late P. Ram Reddy, Aged about 64years, Occ: Organic Farmer, R/o H.No. 183, Sadashiva Heavens, Pedda Amberpet village Abdullapurmet Mandal, Rangareddy District, Telangana State, presently in Telangana do hereby solemnly affirm and declare as under:

1. That I am the Applicant in the above mentioned Application I would like to bring to the kind notice of this Hon'ble Tribunal that the despite of the closure orders passed by the Tribunal the following units are performing the activities illegally.
2. Direct the Official Respondents to initiate suitable action against both private respondents and colluding officials if any for conducting illegal mining, stone

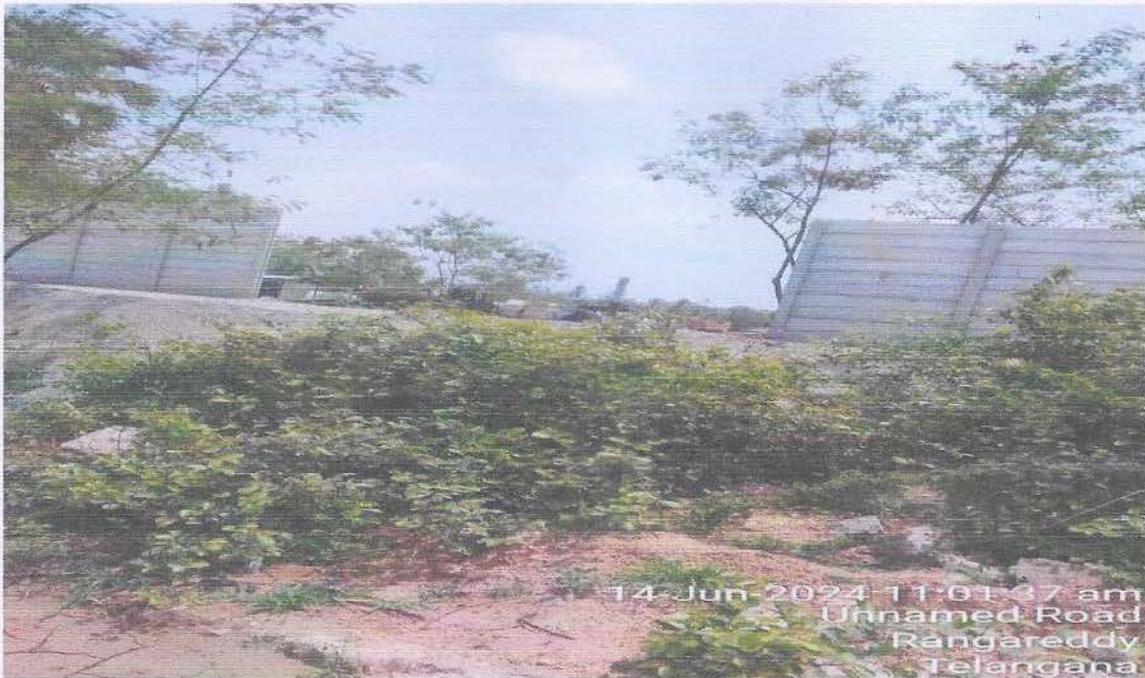


crushing, hot mix and RCC activities, despite the closure orders issued by the Hon'ble Tribunal.

3. That I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.

4. That I have read over the contents of the accompanying Application, the same are true and correct and is drafted on my clarification.

5. That annexures annexed with the application are true copies of their originals.

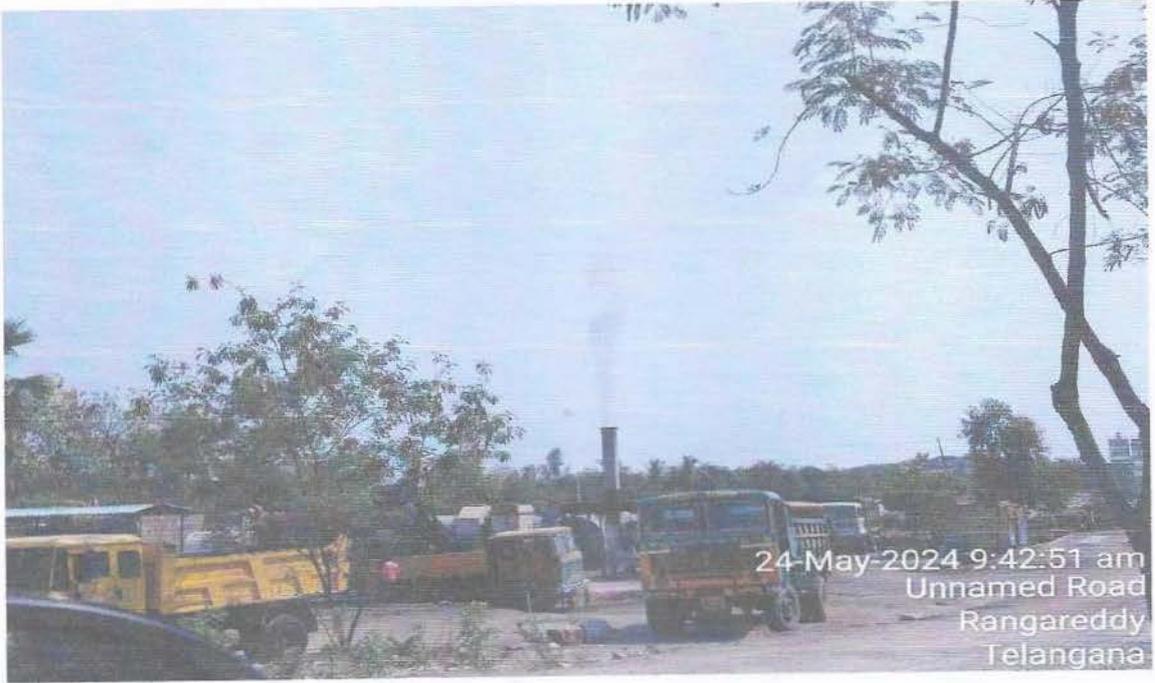


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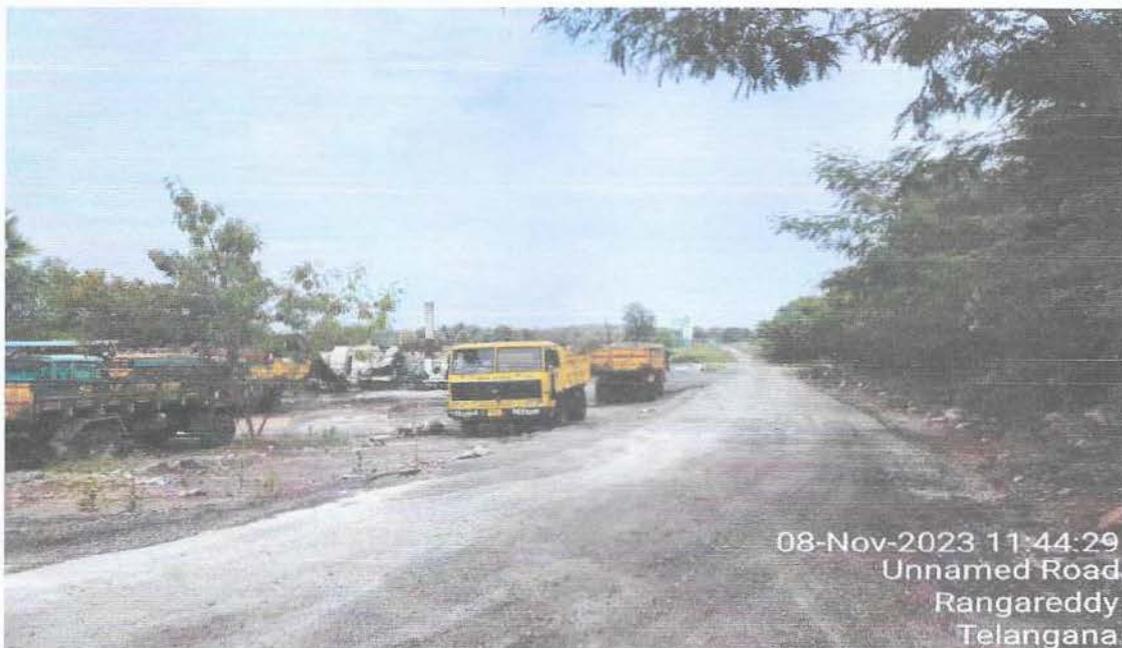


Above are the Images of S.V. Constructions hot Mix Units operating despite the closure orders at Saddupally Village, ranga reddy district.

*Prady*



*Blahy*

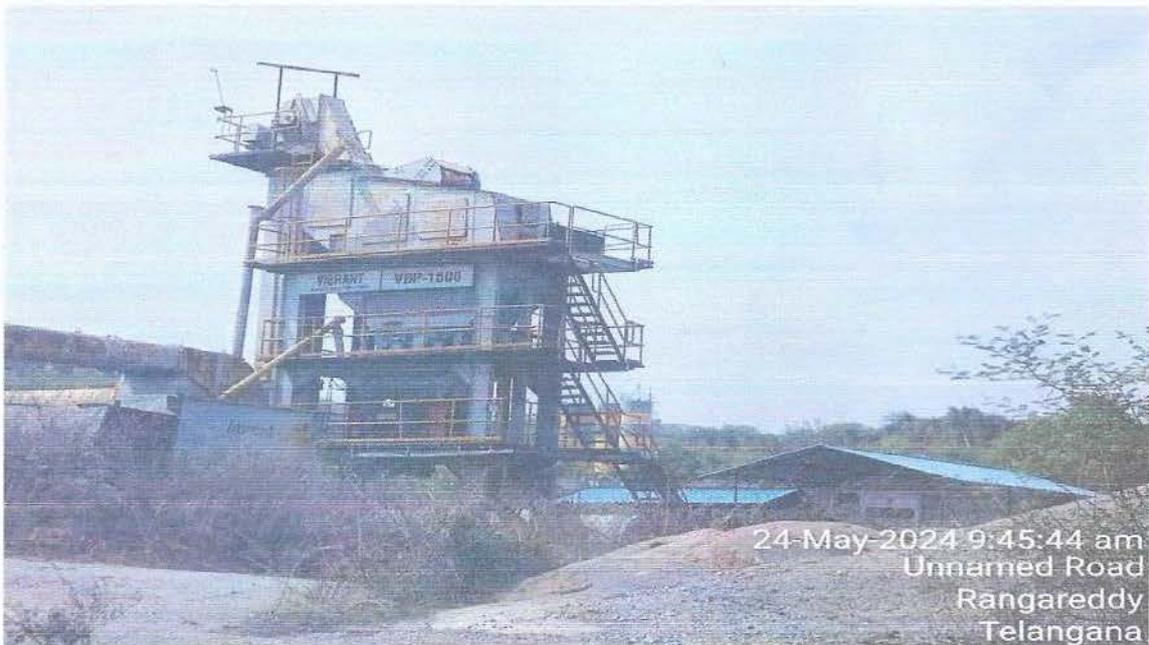


Above are the Images of Ganesh Constructions Operating at Saddupally Village, Ranga Reddy Dist.

*[Handwritten signature]*



Above is the Image of Veltech Construction Operating.



*[Handwritten signature]*

Above is the Image of Infra Company Hot Mix Industries Operating, Despite the Closure Orders.



Above is the Image of Mayank Infra Company Hot Mix Unit Operating at saddupally despite closure orders.

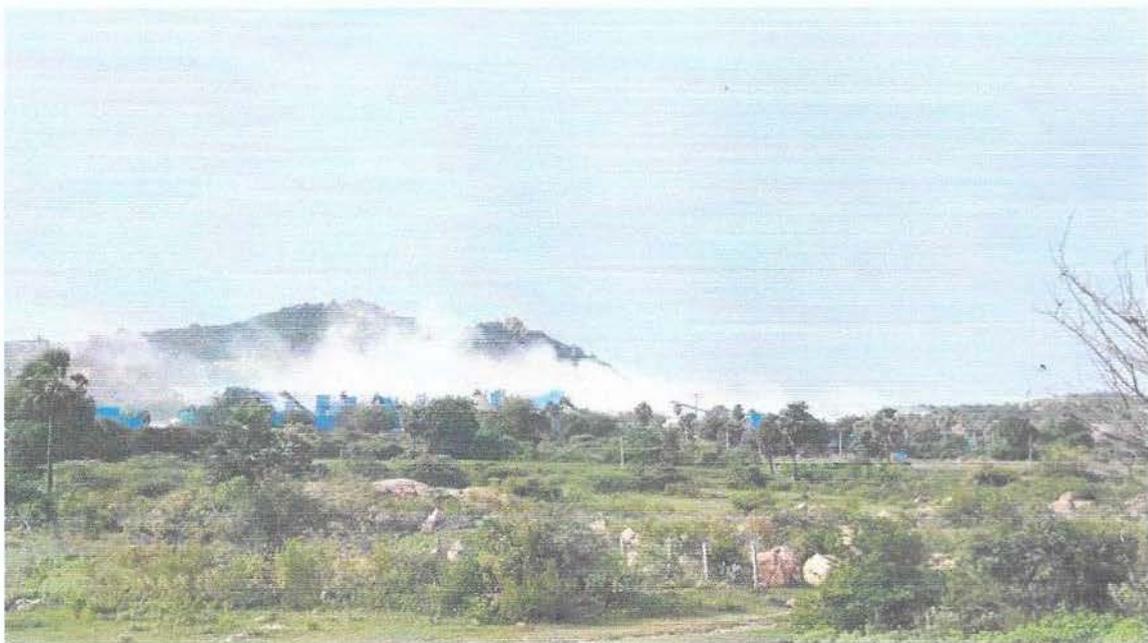


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Above is the Image of S.P.R.Constructions Hot Mix Unit with material dump for operation Located at Sadupally Village.

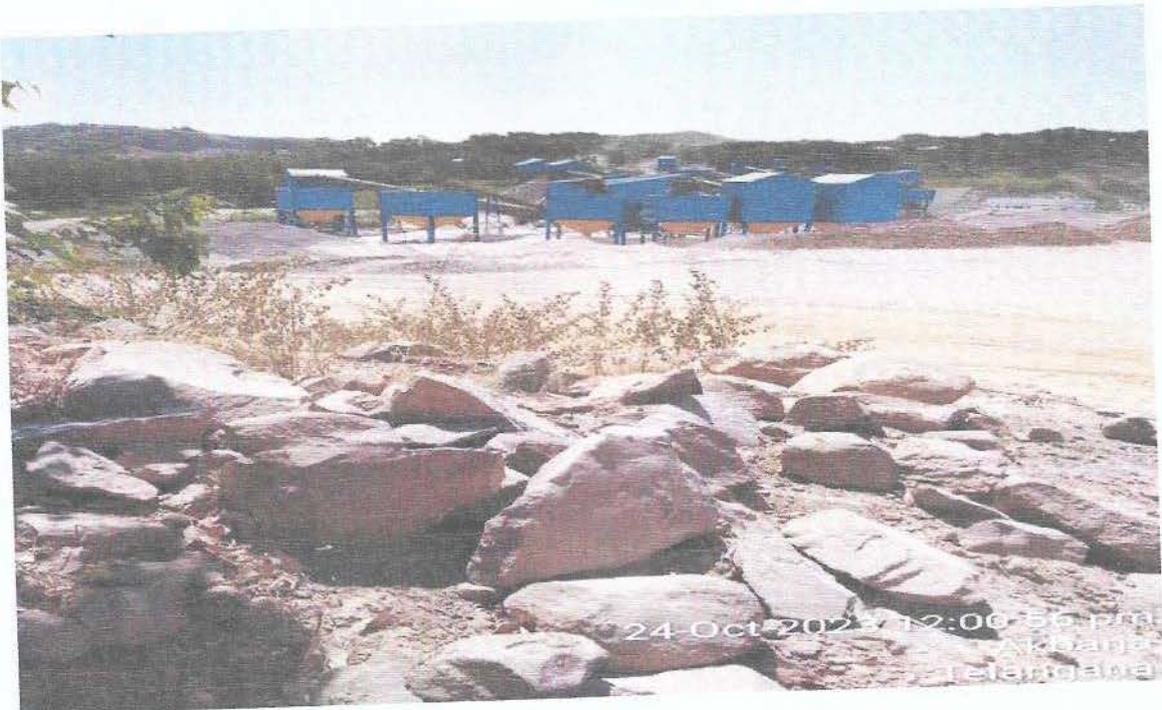


Above is the Image of the Venkatesh Hot Mix Unit, at Saddupally Village.



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Above is the Image of Blasting operation by Respondent R7 & R8.



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Above are the Images of the Yadadri Stone Crushing units operating located at Bandaravirala Village.



Above is the Image of Sri Renuka sand stone crusher located at Bandaravirala Village.



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Above are the Images of Sai Rohit Metal Industries located at Banda Ravirala Village .



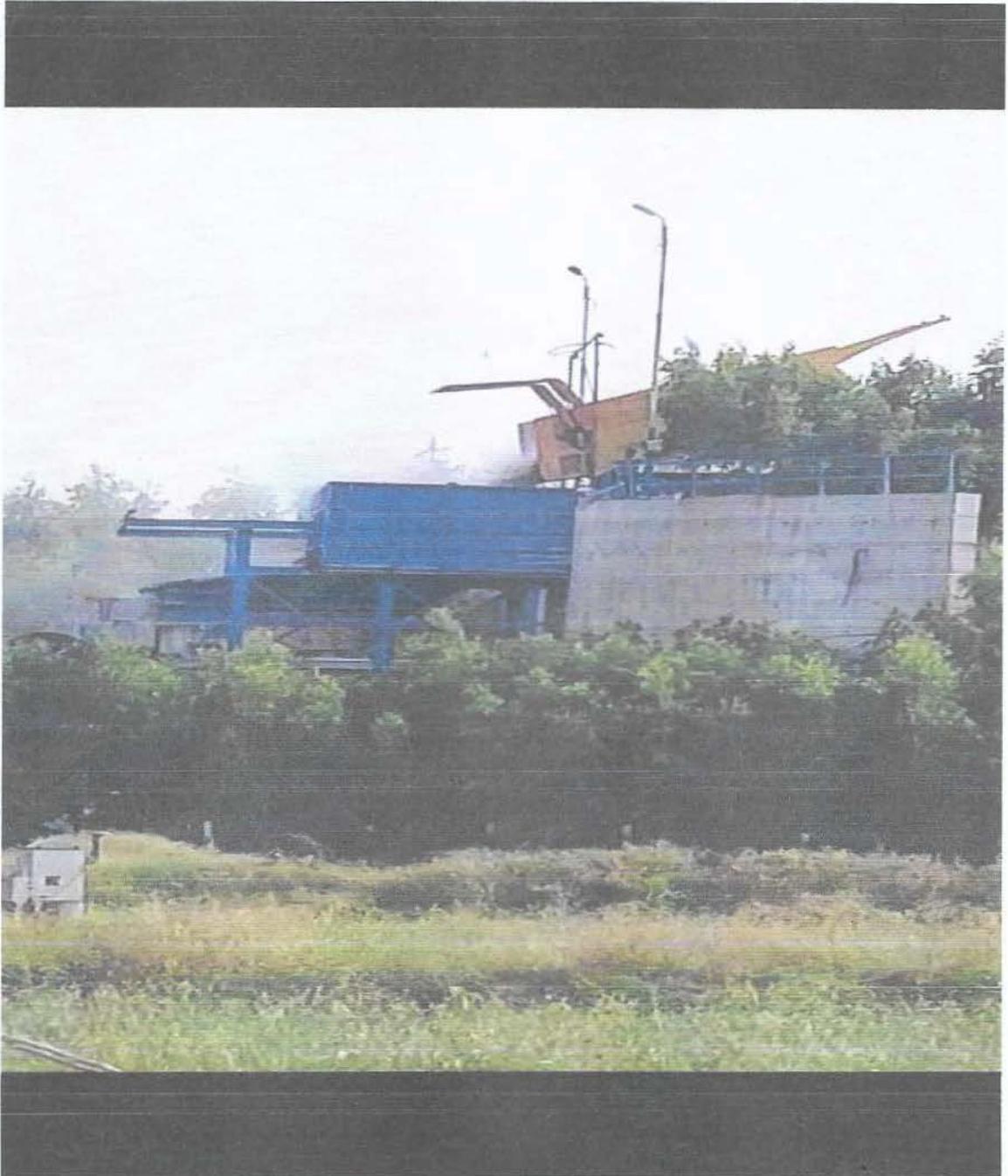
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Above are the Images of the BMR stone crusher images.



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Above are the Images of Tirumala Rock Sand Manufacturing Unit.

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Above is the Image of Super Fine Sand Hyd Pvt Ltd.



Above is the Image of Yadadri Stone Crusher Unit.

*Handwritten signature*





Above is the BNR Stone Crusher Unit.



Above is the Image of Stone Crusher Unit, Operating despite closure order.

*Prady*



Above is the Image of Tirumala Rock Sand Manufacturing Unit Operating at Night. (R11).

*R. Mantra*

**Counsel for Applicant**

**DEPONENT**

*Dehry*

**VERIFICATION:**

Verified this on the 7<sup>th</sup> day of July, 2024 that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed therefrom.

*R. Mantu*

**Counsel for Applicant**

**DEPONENT**

*Blaney*